

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 841 of 2013

Harendra Prasad Sinha ... Appellant
Versus
The State of Jharkhand through C.B.I. ... Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Abhishek Sinha, Advocate
For the C.B.I. : Mr. Rohit Sinha, Spl. P.P.

Order No.03 Dated- 26.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, four weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)